

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:5499
ANSWERED ON:29.04.2013
BENEFITS UNDER TWRFS
Karunakaran Shri P.

Will the Minister of TEXTILES be pleased to state:

- (a) the number of applications seeking benefits under the Textile Workers Rehabilitation Fund Scheme (TWRFS) pending/sanctioned during the last three years and the current year including the reasons for delay in granting approval for relief;
- (b) the number of applications seeking benefit under TWRFS pending, where partial closure has taken place and the total number of workers under such applications;
- (c) the reasons for delay in sanctioning the relief under TWRFS for partial closure; and
- (d) the amount allocated under TWRFS during the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) The number of applications seeking for benefits under Textile Workers Rehabilitation Fund Scheme (TWRFS) covered during the last three years are as under:-

Year No. of applications

2010-11 2854

2011-12 1279

2012-13 1192

All the eligible applications received were cleared within the same year of their receipt. During the current year as on 25.4.2013, 188 applications have been received.

(b) & (c) Application of 1540 displaced workers of partial closed M/s. Binny Ltd. Chennai were received. These workers were given the benefit of Voluntary Separation Scheme (VSS).

(d) TWRFS is a centrally sponsored scheme and funds under the Scheme are not allocated state-wise. The funds allocation during the last three years and the current year is as under:-

Year Amount (in Rs. crore)

2010-11 25.00

2011-12 15.00

2012-13 8.00

2013-14 5.00